

CC No. : 01/2015
ECR No. : DLZO/15/2014/AD(VM)
U/S : 3 & 4 of PMLA Act
ED Vs. Gautam Khaitan & Ors.

01.10.2020

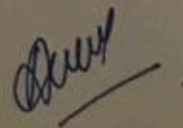
Matter is taken up today and the proceedings are conducted through Video Conferencing (Cisco webex) as per directions of Hon'ble High Court issued vide Circular No.322/RG/DHC/2020 dated 15.08.2020 in view of the pandemic Covid-19.

Present: Sh. N.K.Matta, Ld. SPP for Enforcement Directorate.
None for Rajiv Saxena.

On the last date of hearing Ld. Counsel for the applicant Rajiv Saxena sought time to clarify if he wants to move an application for the deletion of the name of Rajiv Saxena as accused from the complaint.

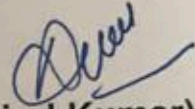
Put up on 15.10.2020.

Signed copy of this order is being sent through whatsapp to Ahlmad of this Court with direction to send the same to concerned official of District Court, RADC for uploading on official



website of Delhi District Court.

The signed hard copy of the order shall be placed on record as and when the regular functioning of the Courts at Rouse Avenue Complex, New Delhi is resumed.



(Arvind Kumar)
Special Judge CBI-10
Rouse Avenue Courts
New Delhi/01.10.2020

RC No. : DAI-2018A-0028
Branch : CBI/ACB/New Delhi
U/S : 120B IPC r/w Sec. 7, 8 & 12 of PC Act, 1988
CBI V. Rajeev Chandhok & Ors.

01.10.2020

Matter is taken up today and the proceeding are conducted through video conferencing (CISCO WEBEX) as per direction of Hon'ble High Court issued vide Circular No. 322/RG/DHC/2020 dated 15.08.2020 in view of the pandemic Covid-19.

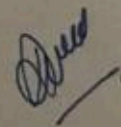
Present : Sh. Navin Kumar Giri, Ld. PP for CBI.
Accused no. 1, Rajeev Chandhok with Ld. Counsels
Sh. Hemant Shah and Sh. Deokant Tripathi.
Accused no. 2, Harvinder Singh with Ld. Counsel
Sh. D.S.Kohli.
Accused no.3, Sh. Ashu Jhingan is present.

Part arguments on charge heard.

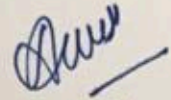
Put up on 14.10.2020 for further arguments on the point of charge.

Signed copy of this order is being sent through whatsapp to Ahlmad of this Court with direction to send the same to concerned official of District Court, RADC for uploading on official web site of Delhi District Court.

The hard copy of the order shall be placed on record as and when the regular functioning of the courts at Rouse Avenue



Complex, New Delhi is resumed.



(Arvind Kumar)
Spl. Judge (PC Act) CBI-10
Rouse Avenue Courts
New Delhi/01.10.2020